

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3497
ANSWERED ON:10.12.2009
INCREASE IN PRICES OF DRUGS
Rajaram Shri Wakchaure Bhausahab

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether patent law is likely to result in many fold increase in prices of medicines;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government to check the increase in the prices of essential and life saving drugs ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): The existing Indian Patent Act and Drugs (Price & Control) Order, 1995 contains provisions which would take care that the patients are provided medicines at reasonable price.